

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/4574/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the th 24 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/273 dtd. 17.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.05.2023 alongwith station leave permission, from the evening of 26.05.2023 till the morning of 30.05.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/4575-4576/A, dated , 24-05-2023

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)